

NATIONAL COMPANYLAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY—MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.11/10/HDB//2017
NAME OF THE COMPANY	Kamineni Steel & Power India Private Limited
NAME OF THE PETITIONER(S)	Kamineni Steel & Power India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. BALAMOU	R.P.	9849040395	[Signature]
V.K. SATHI	Adv.	Indhar Bank	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. BALAMOU	R.P.	9849040395	[Signature]
DR. S.V. RAMA KRISHNA	Adv. for Allahabad Bank	9848403691	[Signature]

B. Baneeen Kumar

Adv. for
IOB, Bank
CBP

9618131713

[Signature]

N. Ram Babu

General
Manager
Bank of Maharashtra
Pune

9866517664

[Signature]

D. Venkata Ramana

General
Manager
Indian Overseas Bank

9920460970

[Signature]

B. Venkata Mahayana

Head
AGM, IOB, LCB, Hyd

9958631333

[Signature]

E. Ratan Kumar

General Manager
Central Bank of India

9966230431

Y. Anil Kumar

Asst. General Manager
Central Bank of India

9966230435

[Signature]

K. Shashidhar.

Managing Director KSPL
9440019999

K. Shashidhar.

P. Venkatesh

CFO

KSPL

9963334906

P. Venkatesh

S.K. Chakraborty

IOB
9885526624

S.K. Chakraborty

Nishant

Andhra Bank
9006193342

Nishant

Sl.No.1

CP No.11/10/HDB/2017

Date of order: 06.11.2017

In the matter of Kamineni Steel & Power India Pvt. Ltd

ORDER

Heard Shri C.B. Mouli, Learned RP, Shri V.K. Sajith, Learned Counsel for the Financial Creditor (Indian Bank), Dr. S.V. Rama Krishna, Learned Counsel (Allahabad Bank), Shri B. Praseen Kumar, Learned Counsel (IOB, BOM, CBI), Shri N. Ram Babu, General Manager (Bank of Maharashtra), Shri D. Venkata Ramana, General Manager (Indian Overseas Bank), Shri B. Venkata Narayana, AGM (Indian Overseas Bank), Shri E. Ratan Kumar, General Manager (Central Bank of India), Shri Y. Anil Kumar, Asst. General Manager, Central Bank of India, Ms. Renuka, Senior manager (Law), (Central Bank of India, Shri K. Sashidhar, Managing Director, KSPL, Shri P. Venkatesh, CFO, KSPL, Shri S.K. Chaturvedi, IOB and Shri Nishant, Andhra Bank.

Orders reserved. Interim Orders passed on 27.07.2017 will continue till final orders passed on the Company Petition.



Member (T)

bm



Member (J)

